

High Court Of Delhi, New Delhi
(Examination Cell)

MOST IMMEDIATE

No. 123 /Exam Cell-DHJS&DJS/E.C.1/2019

Dated 23 August, 2019

From

The Registrar General
High Court of Delhi
New Delhi

To:

1. The District & Sessions Judge (Hqs.),
Tis Hazari Courts,
Delhi.
 2. The District & Sessions Judge,
South District, Saket Courts Complex,
New Delhi.
 3. The District & Sessions Judge,
Shahdara District, Karkardooma Courts Complex,
Delhi.
 4. The District & Sessions Judge,
North-West District, Rohini Courts Complex,
Delhi.
 5. The District & Sessions Judge,
South-West District, Dwarka Courts Complex,
New Delhi.
 6. The District & Sessions Judge,
New Delhi District, Patiala House Courts,
New Delhi.
 7. The District & Sessions Judge,
North District, Rohini Courts,
Delhi.
 8. The District & Sessions Judge cum Special Judge (PC Act) CBI,
Rouse Avenue Court Complex,
New Delhi.
 9. The District & Sessions Judge,
South East District, Saket Courts Complex,
New Delhi.
 10. The District & Sessions Judge,
West District, Tis Hazari Courts,
Delhi.
 11. The District & Sessions Judge,
North-East District, Karkardooma Courts Complex,
Delhi.
 12. The District & Sessions Judge,
East District, Karkardooma Courts Complex,
Delhi.
- Sub: Direct Recruitment to Uttar Pradesh Higher Judicial Service-2018(Part-III).



Sir/Madam,

I am directed to forward herewith a copy of notification dated 13.08.2019 received from the High Court of Judicature at Allahabad for filling up of 61 vacancies of Direct Recruitment to Uttar Pradesh Higher Judicial Service-2018 (Part-III) and to request that it may be displayed at some conspicuous place in the court premises for information of all concerned. It may please be noted that the online application to the High Court of Allahabad for the aforesaid examination shall be filled from 11.08.2019 to 25.08.2019.

Yours faithfully,

[Signature]
Joint Registrar (Exam.-DHJS & DJS)
For Registrar General

Encl: As above

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) DELHI

No. 65159-162 /Adv./Gaz./2019

Dated, Delhi the 29 AUG 2019

Sub : Direct Recruitment to Uttar Pradesh Higher Judicial Service-2018 (Part-III)

Copy forwarded along with it enclosures to :-

- 1) The Officer In-charge, Website Committee, English/Hindi, Tis Hazari Court, Delhi with the request to upload the same on the website.
- 2) The Administrative Officer, R&I Branch, Central District, Tis Hazari Courts, Delhi, with the request to display the same on the Notice Board and conspicuous part of the court complex.
- 3) LAYERS Section, for uploading on LAYERS

Encl: As above
Dated:28/08/2019

[Signature]
(Ankur Jain)
Officer In-charge (Judicial)
For District & Sessions Judges (HQs)
Delhi

HIGH COURT OF JUDICATURE AT ALLAHABAD
DIRECT RECRUITMENT TO THE UTTAR PRADESH HIGHER JUDICIAL
SERVICE-2018 (Part-III)
ABRIDGED ADVERTISEMENT

Online applications for Direct Recruitment against 61 Vacancies (SC-12, ST-01, OBC-16 and Unreserved-32) of the Uttar Pradesh Higher Judicial Service in the Pay Scale of Rs. 51550-1230-58930-1380-63070 are invited from Advocates having not less than 07 years' continuous practice as on the last date fixed for the submission of application forms, who must have attained the age of 35 years and must not have attained the age of 45 years as on 01.01.2020, i.e. the candidate must have been born on or after 02.01.1975 and not later than 01.01.1985. Age limit shall be higher by 03 years in case of SC/ST/OBC category candidates belonging to the State of U.P. only. There shall be 20% horizontal reservation for women belonging to State of U.P. only. The application shall be filled online only (www.allahabadhighcourt.in) from 11.08.2019 to 25.08.2019 till 23:59 hours after which the link will be disabled. Applications received through any other mode would not be accepted. The recruitment will be based on a Preliminary Examination (objective type) to be held at Prayagraj (Allahabad) and only those candidates shall be called to appear in the Main Written Examination who secure 45% or more marks in the Preliminary examination, provided candidates not more than 20 times of number of vacancies category-wise i.e. separately for General, Scheduled Castes, Scheduled Tribes and Other Backward Classes shall be admitted to the Main Written Examination.

The candidates are advised to visit website of Allahabad High Court (www.allahabadhighcourt.in) for information with regard to eligibility, application form, detailed instructions for the guidance of the candidates, syllabus, dates of examination and other details.

Mayank Kr Jain
09.08.2019
REGISTRAR GENERAL